

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 103

New IA/2789/ND/2023 in IB/617/ND/2022

IN THE MATTER OF:

| | | |
|------------------------------------|-----|------------|
| Three c Green Developers Pvt. Ltd. | ... | Applicant |
| Versus | | |
| Three c Infratech Pvt. Ltd. | ... | Respondent |

Order under Section 7 of IBC, 2016.

Order delivered on 19.05.2023

CORAM:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

| | | |
|--------------------|---|--|
| For the Applicant | : | Mr. Deepak Agrawal, Ms. Omita Unnarka, Advs. |
| (in IA No. 2789) | | Mr. Shashwat Tripathi, Adv. |
| | | Ms. Ridhima, Adv. |
| For the Respondent | : | |

ORDER

New IA/2789/ND/2023

Matter is posted to 24.05.2023.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)